

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO. 111
TO BE ANSWERED ON 28TH JULY, 2015

LIQUIDATION OF FOOD STOCK

*111. SHRI ELUMALAI V.:
SHRI MD. BADARUDDOZA KHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the time and quantity limits prescribed by the Government for retention of foodgrain stocks by the Food Corporation of India (FCI) including the stocks held by FCI during each of the last three years and the current year;
- (b) whether the Government/FCI has any policy to liquidate surplus foodstocks and if so, the details thereof;
- (c) whether the FCI proposes to dispose the wheat procured under relaxed specifications at the earliest irrespective of First-In First-Out (FIFO) policy, if so, the details thereof and if not, the reasons therefor;
- (d) whether nearly 90% of said wheat stock has a shorter shelf life and ought to be used within 8 to 10 months; and
- (e) if so, the details thereof and the steps taken by the Government to release/liquidate this huge stock?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC
DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE STARRED QUESTION NO. *111 DUE FOR ANSWER ON 28.07.2015 IN THE LOK SABHA

(a): Quantity of wheat and rice prescribed to be maintained under central pool at the beginning of each quarter of a year as per current stocking norms is given in Annexure-I. Details of Wheat and Rice available in central pool and stocking norms for last three year and current year are given in Annexure -II.

(b): Yes Madam. The Government has issued guidelines for sale of food grains under Open Market Sale Scheme (OMSS) during 2015-16. Accordingly, Food Corporation of India (FCI) sells stock of wheat available under Central Pool over and above stocking norms to State Government(s)/Bulk Consumers/Private Traders through e-auctions from its depots located in various States.

In the State of Punjab, Haryana and Madhya Pradesh, the reserve price of wheat has been kept at Rs. 1550/- per quintal. For depots of FCI located outside Punjab, Haryana and Madhya Pradesh, the reserve price of wheat is Rs. 1550/- per quintal plus railway freight from Ludhiana to the nearest railhead and road transportation cost from such railhead to the depot from which the sale is to effected. The minimum and maximum quantity of wheat that a bulk consumers/trader can bid in an e-auction conducted by a Region for a State/UT is 100 MT and 3500 MT respectively. The limit for States per e-auction has been fixed at 100 MT to 40000 MT.

(c): Yes Madam. Government has issued direction that under relax specification (URS) wheat stock is to be issued on over-riding priority irrespective of FIFO (Fist In First Out) Principle for distribution under the Targeted Public Distribution System (TPDS) and other welfare schemes. The surplus URS wheat stock over and above stocking norms is also to be sold in the open market on over-riding priority though e-auctions. For distribution of food grains to States / UTs, there is a well defined procedure of joint inspection/sampling of the stock by the State Government authority and Food Corporation of India (FCI) ensures that only good quality food grains conforming to Food Safety Standards are issued under Targeted Public Distribution System (TPDS) and other welfare schemes.

(d) & (e): Details of URS wheat procured and total wheat procured in Rabi Marketing Season (RMS) 2015-16 are given in Annexure -III.

There is no report restricting the storage period of luster lost wheat or relaxed wheat. The wheat stocks procured under relaxed specifications in luster loss and shriveled & broken grains are as good and nutritive as sound grains for human consumption. However, storability of the relaxed wheat may be affected during longer storage, if proper scientific code of particles is not followed as compared to the sound grains. Therefore, the Food Corporation of India has been asked to issue the wheat procured under relaxed specifications on overriding priority.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO. *111 DUE FOR ANSWER ON 28.07.2015 IN THE LOK SABHA

FOODGRAINS STOCKING NORMS FOR THE CENTRAL POOL w.e.f. 22.01.2015

(Fig. In lakh MT)

As on	Operational Stock			Strategic Reserve		Grand Total
	Rice	Wheat	Total	Rice	Wheat	
1st April	115.80	44.60	160.40	20.00	30.00	210.40
1st July	115.40	245.80	361.20	20.00	30.00	411.20
1st October	82.50	175.20	257.70	20.00	30.00	307.70
1st January	56.10	108.00	164.10	20.00	30.00	214.10

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO. *111 DUE FOR ANSWER ON 28.07.2015 IN THE LOK SABHA

STOCK POSITION OF WHEAT AND RICE IN THE CENTRAL POOL VIS
A VIS FOODGRAINS STOCKING NORMS

(In lakh tons)

AS ON	W H E A T		R I C E		T O T A L	
	Actual stock	Foodgrains Stocking norms	Actual stock	Foodgrains Stocking norms	Actual stock	Foodgrains Stocking norms
1.4.2012	199.52	70	333.50	142	533.02	212
1.7.2012	498.08	201	307.08	118	805.16	319
1.10.2012	431.53	140	233.73	72	665.26	212
1.1.2013	343.83	112	322.21	138	666.04	250
1.4.2013	242.07	70	354.68	142	596.75	212
1.7.2013	423.97	201	315.08	118	739.05	319
1.10.2013	361.00	140	190.33	72	551.33	212
1.1.2014	280.47	112	146.98	138	427.45	250
1.4.2014	178.34	70	202.78	142	381.12	212
1.7.2014	398.01	201	212.36	118	610.37	319
1.10.2014	322.63	140	154.22	72	476.85	212
1.1.2015	251.13	138.00	117.43	76.10	368.56	214.10
1.4.2015	172.21	74.60	170.94	135.80	343.15	210.40
1.7.2015	386.80	275.80	158.95	135.40	545.75	411.20

Note 1: Revised norms is w.e.f. 22.1.2015

Note 2: Food grains Stocking norms includes Strategic Reserve of 30 lakh tons of wheat and 20 lakh tons of rice

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) & (e) OF THE STARRED QUESTION NO. *111 DUE FOR ANSWER ON 28.07.2015 IN THE LOK SABHA

All India Progressive Procurement of Wheat Under FAQ & URS during RMS 2015-16								
Figure in MTs								
As on 13.07.2015								
STATE/UT	PROGRESSIVE		PROGRESSIVE PROCUREMENT					
	ARRIVAL	PROC.	FAQ			URS		
			FCI	STATE	TOTAL	FCI	STATE	TOTAL
पंजाब/PUNJAB #	10506734	10343731	88921	299182	388103	1758612	8197016	9955628
हरियाणा/HARYANA	6778576	6777859	0	24764	24764	0	6753095	6753095
उत्तर प्रदेश/U.P. *	3736111	2267111	24198	169816	194014	139418	1933679	2073097
मध्य प्रदेश/M.P.	9078428	7309167	0	800000	800000	0	6509167	6509167
बिहार/BIHAR	0	0	0	0	0	0	0	0
राजस्थान/RAJASTHAN	1423880	1300017	4356	4697	9053	945564	345400	1290964
उत्तराखंड/UTTRAKHAND	214612	4085	0	4085	4085	0	0	0
चंडीगढ़/CHANDIGARH	11064	10864	6925	0	6925	3939	0	3939
दिल्ली/DELHI	35026	1787	1787	0	1787	0	0	0
गुजरात/GUJARAT	969142	73135	10024	22817	32841	0	40294	40294
झारखंड/JHARKHAND	0	0	0	0	0	0	0	0
महाराष्ट्र/ MAHARASHTRA	0	0	0	0	0	0	0	0
हिमाचलप्रदेश/HIMACHA L PR.	0	0	0	0	0	0	0	0
जम्मू और कश्मीर/ J & K	0	0	0	0	0	0	0	0
पश्चिम बंगाल / WEST BENGAL	0	0	0	0	0	0	0	0
कुल योग/ TOTAL	32753573	28087756	136211	1325361	1461572	2847533	23778651	26626184
